

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2695
ANSWERED ON:08.08.2003
ILLEGAL TRANSACTION OF FOREIGN EXCHANGE
RATNA SINGH

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have detected any cases of illegal transaction of foreign exchange in the country during the last six months;
- (b) if so, the number and details thereof;
- (c) the amount of foreign exchange recovered during the above period, State-wise; and
- (d) the steps taken by the Government to check the illegal transaction of foreign exchange?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) to (d) : The information is being collected and will be placed on the Table of the House.